

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.422

IA/3421/ND/2023, IA/3994/ND/2023, IA/1192/ND/2023,
IA/4657/2022, IA/1642/2023, IA/2776/2023, IA/2774/2023,
IA/3845/ND/2023, IA/3844/ND/2023, IA/4218/ND/2023 IN
IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Order under Section of IBC, 2016.

Order delivered on 23.08.2023

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For Applicant in 3994/2023	: Mr. Kumar Mihir & Mr. Manu Shebhar Sharma, Advs.
For Applicant in 3421/2023	: Mr. Darpan Wadhwa, Sr. Adv. Mr. Angad Varma, Mr. Toyesh Tewari, Mr. Nikhil Mehndiratta & Ms. Divita Vyas, Advs.
For applicant in IA No. 4657	: Mr. Tejaswi Bhanu, Adv.
For the RP	: Mr. Vivek Kohli, Sr. Adv., Mr. Somdutta Bhattacharya, Ms. Bhavya Bhatia, Ms. Neharika Sharma & Ms. Himani Chhabra, Advs. with Mr. Hitesh Goel, RP in person

ORDER

IA/4218/ND/2023, IA/3844/ND/2023 & IA/3845/ND/2023

Heard the submissions made by the Ld. Counsel for the RP. Order is ***reserved***
in these three IAs.

All other pending IAs be listed for hearing on **14.09.2023**.

Sd/-

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**